

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.3499
ANSWERED ON 24.03.2022
NHPC RENEWABLE ENERGY**

3499. SHRI C. LALROSANGA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether National Hydroelectric Power Corporation (NHPC) Limited has incorporated a wholly owned subsidiary for clean energy to be known as NHPC Renewable Energy;**
- (b) if so, the details thereof;**
- (c) the purpose of forming this new company alongwith its role with the State Government;**
- (d) whether its formation would help the renewable energy projects; and**
- (e) if so, the details thereof?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : Yes, Sir. NHPC Ltd. has incorporated a subsidiary company by the name of NHPC Renewable Energy Limited (NREL) on 16.02.2022 with an authorized share capital of ₹ 499 crore made up of 49.90 crore equity shares of ₹ 10/- each.

(c) to (e) : The purpose of formation of the new subsidiary company of NHPC Ltd. is to take up the development of Renewable Energy Power projects, Small Hydropower projects and Green Hydrogen projects. All future projects in these areas are envisaged to be taken up through NREL. As per requirements, Joint Ventures with State Governments would also be formed to develop such projects.

The formation of NREL would provide impetus to the growth of renewable energy.
